

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1268 OF 2018 IN
DFR NO. 2749 OF 2018**

Dated: 18th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Parampujya Solar Energy Pvt. Ltd.

... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhay S. Undal

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents on the IA No. 1268 of 2018 (Appln. for condonation of delay) and on the main Appeal returnable on 12.10.2018. Dasti, in addition, is permitted.

List the matter on **12.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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